

O.I.H.

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA
STARRED QUESTION NO. 84
TO BE ANSWERED ON FEBRUARY 08, 2024
PMAY-URBAN IN MAHARASHTRA**

NO. 84. SHRI ASHOK MAHADEORAO NETE:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the details and the current status of various works being carried out under the Pradhan Mantri Awas Yojana-Urban (PMAY-U) in the backward areas of the country, particularly in Maharashtra, Naxal-affected tribal dominated Gadchiroli-Chimur Parliamentary Constituency;**
- (b) the details of central funds allocated and utilised in this regard and the number of beneficiaries till date during the last three years;**
- (c) whether any steps have been taken/proposed to be taken by the Government to increase the number of houses for the Scheduled Castes, Scheduled Tribes, Backward Classes and poor homeless families and to relax the criteria of BPL related to special provision for the construction of houses damaged during natural disasters in the backward and tribal areas of the country, particularly in the tribal majority Parliamentary Constituency Gadchiroli-Chimur of Maharashtra; and**
- (d) if so, the details thereof?**

ANSWER

**THE MINISTER OF HOUSING AND URBAN AFFAIRS
(SHRI HARDEEP SINGH PURI)**

(a) to (d) A Statement is laid on the table of the House.

STATEMENT

STATEMENT REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION NO. 84 TO BE ANSWERED ON FEBRUARY 08, 2024 REGARDING "PMAY-URBAN IN MAHARASHTRA".

(a) to (d) 'Land' and 'Colonization' are State subjects. Schemes related to housing for urban poor in their respective areas are implemented by States/UTs. However, the Ministry of Housing and Urban Affairs is supplementing the efforts of States/UTs by providing Central Assistance under Pradhan Mantri Awas Yojana- Urban (PMAY-U) 'Housing for All' Mission since 25.06.2015 to provide pucca houses with basic amenities to all eligible urban beneficiaries especially to Economically Weaker Section (EWS) families/households. PMAY-U covers all urban local bodies and development authority areas of the country, including those located in backward areas like Aspirational districts.

PMAY-U is a demand driven scheme and Government of India has not fixed any target for construction of houses. All families meeting income criteria and not having a pucca house anywhere in the country are considered eligible beneficiaries under scheme guidelines. Implementation of the PMAY-U Scheme in States/UTs including assessment of demand, formulation of projects, selection of beneficiaries etc. are done by the respective State/UT Governments as per scheme guidelines.

Based on selection of eligible beneficiaries and local conditions, the project proposals are approved by the State Level Sanctioning and Monitoring Committee (SLSMC) headed by the Chief Secretary of States/UTs for further sanctioning of Central Assistance by Central Sanctioning and Monitoring Committee (CSMC). MoHUA considers the release of Central Assistance based on the approval of projects by State/UT authorities for implementation. No project proposal of Maharashtra is pending for consideration in the Ministry.

Details of houses sanctioned, Central Assistance sanctioned and utilised under PMAY-U in the country, State of Maharashtra, Aspirational Districts in the country, Aspirational Districts in the State of Maharashtra and Gadchiroli-Chimur Parliamentary Constituency so far and during the last three years is at Annexure.

PMAY-U, which was earlier upto 31.03.2022, has since been extended upto 31.12.2024, except CLSS vertical, to complete all the sanctioned houses without changing the funding pattern and implementation methodology.

Annexure referred in reply to Lok Sabha Starred Question No. 84 due for 08.02.2024

Current Status of overall Physical and Financial progress as well as in aspirational districts in the country, Maharashtra and in Gadchiroli- Chimur Parliament Constituency during mission period and that of during last three years under PMAY-U

Sr. No.	Particulars	Status of PMAY-U in					
		All India	Aspirational districts of the Country	Maharashtra	Aspirational districts of Maharashtra	Gadchiroli-Chimur Parliament Constituency	
1	Since inception till date (2015-2024)	Houses Sanctioned (Nos)	1,18,63,073	10,03,241	13,95,199	23,044	7,319
2		Houses Grounded (Nos)	1,14,00,710	9,17,815	11,15,241	16,040	6,124
3		Houses Completed (Nos)	80,02,369	5,65,671	8,32,932	9,926	3,408
4		Central Assistance Sanctioned (₹ in Crores)	1,99,642.59	15,654.67	25,999.56	376.23	113.92
5		Central Assistance Released (₹ in Crores)	1,56,282.92	11,639.53	18,083.59	206.50	59.42
6	During Last three Years (2020-23)	Houses Sanctioned (Nos)	44,97,383	3,21,147	6,00,614	11,384	3,584
7		Central Assistance Released (₹ in Crores)	75,148.94	5,185.01	10,921.48	148.56	42.60
8		Central Assistance Utilised (₹ in Crores) *	83,396.04	7,732.41	10,612.31	144.97	43.75

* Fund utilisation during the year includes utilisation of such funds which were allocated (released) during preceding years

Note: Aspirational districts are 112 relatively backward districts including 4 districts (Gadchiroli, Nandurbar, Osmanabad and Washim) in Maharashtra as identified by NITI Aayog under Aspirational Districts Programme (ADP) benchmark.